

Shri B. K. Das: May I know whether this question is also being considered with regard to the Hirakud Dam because there is a Control Board there?

Shri Hathi: The question of Hirakud stands on a different footing from Bhakra-Nangal. In Hirakud there is only one State. In Bhakra there are more than one State.

EXPANSION PROGRAMME

*426. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to refer to Para. 28 at page 156 of the Progress Report on the Five Year Plan for 1953-54 and state:

(a) whether Government have enquired into the reasons for the failure of the Fertilisers and Chemicals (Travancore) Limited and the Aluminium Corporation of India to submit detailed proposals of the projected doubling of their manufactures; and

(b) if so, with what result?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) Both, the Fertilisers and Chemicals (Travancore) Limited, and the Aluminium Corporation of India have submitted their proposals for doubling their capacity.

(b) Does not arise.

Shri V. P. Nayar: I do not understand how this becomes an answer, because I have put my question specifically referring to a particular paragraph in the Progress Report of the Five Year Plan which says that proposals have not been received. I would like to know whether, if the proposals have been received, those proposals were received after the publication of this book.

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The position really is as stated by my hon. colleague. We have had proposals from these two plants, and in one case a certain expansion is already taking place and a further expansion is being contemplated, and the people have been told that—particularly in the

case of aluminium they want to expand—the licence will be forthcoming, but there are certain difficulties intrinsic in the position which have to be solved which only they can solve. In regard to the case of fertilisers, we had a Committee to go into this matter and the Committee has indicated certain lines of progress. The Government propose to ask them to go ahead with those proposals. Maybe the question of finance may stand in the way, and how far Government can help in this matter, is a matter which is being considered.

Shri V. P. Nayar: That is not the point. It is very clearly stated in the Progress Report that up to the end of 1953-54 applications have been received and licences issued under the Industries (Development and Regulation) Act of 1951 in respect of nearly all the major industries. Two important exceptions are mentioned. One is the Travancore Fertilisers and Chemicals and the other is the Aluminium Corporation of India Limited, and it is stated that they have not sent up their proposals, or that their proposals have not been received by the Government. I want to know whether that position as stated in the Progress Report is correct.

Shri T. T. Krishnamachari: I can only tell the hon. Member the position as I understand it. I cannot tell him in relation to something else. The position really is that today we have proposals, and proposals in regard to one firm have been partly accepted, and that particular firm has been asked to submit further proposals, and they have been told that a licence would be given. In regard to the fertilisers, I said the matter is under consideration.

Shri V. P. Nayar: I do not want an answer on something else. I have specifically put my question with reference to the statement contained in a particular paragraph of the Progress Report. If that is wrong, the answer may be given that the information contained in it is wrong.

Mr. Speaker: It does not necessarily follow. Both may be given.

Shri V. P. Navar: He was saying something else

Mr. Speaker: He must satisfy himself with the answer.

Shri V. P. Nayar: It cannot be, Sir, unless the answer is.....

Mr. Speaker: Order, order. He may table another question.

GOODWILL MISSIONS

***427. Shri Krishnacharya Joshi:** Will the Prime Minister be pleased to state:

(a) the number of Goodwill Missions sent by Government to foreign countries during 1954; and

(b) the names of the countries, visited by them?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Three official and ten Non-official Goodwill Missions, besides a hockey and a football team.

(b) Afghanistan, Argentina, Belgium, Bolivia, Brazil, British Guiana, British West Indies, Burma, Canada, Ceylon, Chile, Colombia, Czechoslovakia, Denmark, England, France, Indonesia, Italy, Jamaica, Mexico, Netherlands, Pakistan, Poland, Peru, Saudi Arabia, Sweden, Turkey, U.S.A. and U.S.S.R.

Shri Krishnacharya Joshi: May I know the total amount spent by Government on these goodwill missions during 1954?

Shri Anil K. Chanda: Generally speaking, we have had to bear only the transportation costs and other incidental charges. The other facilities are generally offered by the countries where these missions go to. For the delegation which was led by the hon. Deputy Minister for Health, Mrs. Chandrasekharan, Government sanctioned Rs. 1,75,000 for the delegation, but I have not got the figures for all

other delegations. But, if a separate question is tabled, we shall supply the information.

Shri Krishnacharya Joshi: May I know the purpose of sending the goodwill missions to foreign countries?

Shri Anil K. Chanda: To create good-will between our country and their country.

Shri Ramachandra Reddi: May I know whether reports of goodwill have been received from all these missions?

Shri Anil K. Chanda: Oh, yes.

TEXTILE ENQUIRY COMMITTEE

***428. Shri Sanganna:** Will the Minister of Commerce and Industry be pleased to state:

(a) the recommendations of the Textile Enquiry Committee that have been accepted;

(b) the steps taken to implement the same; and

(c) the views of Government on the recommendations?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) to (c). The Report is under consideration.

Shri Sanganna: May I know for how long the consideration of this report will take place?

Shri T. T. Krishnamachari: I suggest very respectfully that the hon. Member reads the report, and I might mention incidentally that it has been arranged that copies should be supplied to hon. Members of this House. He will find how the recommendations bristle with all kinds of difficulties. The time taken will have to be adjusted, or rather, will have to be in relation to the amount of problems that the report seeks to solve.